

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS

RAJYA SABHA
UNSTARRED QUESTION NO- 1052
ANSWERED ON -13/02/2025

FAKE RECRUITMENT SCAMS IN FOREIGN COUNTRIES

1052 DR. M. THAMBIDURAI

Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

- (a) whether Government is aware that fake recruitment scams put the lives of innocent Indians abroad in danger;
- (b) if so, the details of such fraudulent scams took place during the last five years, year-wise, including the number of Indians lured and faced trouble abroad;
- (c) the steps taken by Government to crack such fraudsters and to rescue innocent Indians; and
- (d) the steps taken by Government to sensitize the citizens in this regard?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SHRI KIRTI VARDHAN SINGH)

(a to d) It has come to the notice of the Government instances of dubious entities involved in fake recruitment job offers having lured Indian nationals including youth mostly through social media channels for overseas employment to various countries.

Ministry comes to know about such fraudulent activities of illegal/unscrupulous recruitment agents/agencies in the country as and when a complaint is filed by aggrieved emigrants or their relatives/friends/family members, who have been cheated by their employers, as these Indian nationals proceed abroad on their own volition through fraudulent/unscrupulous recruitment agents/agencies and through illegal channels.

Government accords utmost priority to the safety, security and well-being of Indian nationals proceeding for employment abroad. Government of India has raised this issue at political level with the host Government from time to time. Missions/Posts take up the issue of rescue and repatriation of Indian nationals actively with the local Ministry of Foreign Affairs and other concerned Government agencies of the host country like Immigration, Labour Department, Home Affairs, Defence and Border Affairs and law enforcement agencies.

As and when complaints against the illegal agents/dubious firms luring Indian youth in false recruitment offers through various channels are received, such matters are referred to the State police for investigation and prosecution under the relevant legal provisions of the Bharatiya Nyaya Sanhita (BNS) and other legislation in place including the ones enacted by the some State Governments. The status and follow up action in this regard for the last four years is given below:

Year	No. of Complaints	ATR Submitted by the State Police	Number of Cases in which request for issue of prosecution sanction after investigation	Number of Prosecution Sanction Issued
2021	1553	82	7	7
2022	1227	87	11	11
2023	1006	147	15	15
2024 (till Oct.)	575	74	14	14

In the cyber domain, action is also taken against illegal recruiting agents in association with Indian Cybercrime Coordination Centre (I4C), MHA and State Police authorities. Requests to take down social media posts of illegal Recruiting Agents from all over India have been regularly shared with I4C.

Ministry also issues advisories through eMigrate portal, social media handles and other modes of publicity about the perils of fake job rackets and ways to prevent the same. Till December 2024, a total of 3,111 unregistered agents in country have been notified on the eMigrate portal. The awareness campaign on safe and legal migration through eMigrate portal is carried out by the Ministry across the country from time to time by conducting workshops, trainings, information sessions, digital campaigns for media groups, police officials and law enforcement agencies, local administration, aspiring recruiting agents, entrepreneurs and general public. During these sessions awareness on emigration regulations, schemes beneficial for emigrants like Pravasi Bharatiya Bima Yojana (PBBY), Pre-Departure Orientation Training (PDOT), eMigrate portal and various advisories issued by Indian Embassies are brought to the notice of all stakeholders to job seekers, and advise them to verify all antecedents of Recruiting Agents before accepting any kind of employment offer and not be enticed and entrapped in the fraudulent job offers.
